Title: Regarding sharing the royalty received from selling of coal by the Central Government with the State governments.

SHRI NAGENDRA KUMAR PRADHAN (SAMBALPUR): Thank you.

HON. SPEAKER: You are not to read the whole thing.

SHRI NAGENDRA KUMAR PRADHAN: In the Union Budget 2016-17, the Clean India Cess has been increased from Rs. 200 per tonne to Rs. 400 per tonne. Now, the total amount of money that the Government of India is getting from Odisha through royalty is around Rs. 6,400 crore out of 160 million tonnes of coal. But the Government of India has decided that this money will be spent and kept for clean environment cess. This is earmarked for that purpose. So, Odisha and other States which are getting royalty from coal are not going to get a single paisa. Therefore, I request that this Rs. 6,400 per tonne which is fixed and earned by the Government of India is to be shared with the different States.

HON. SPEAKER: *m02 Kunwar Pushpendra Singh Chandel is permitted to associate with the issue raised by Shri Nagendra Kumar Pradhan.